

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 31-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/205(CHE)/2021

NAME OF THE PETITIONER : Union Bank of India

NAME OF THE RESPONDENT(S) : M P Purushothaman

UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Mr. Muthu Periasamy for the Petitioner. Ld. RP is present. Ld. Counsel Mr. Rohan Rajasekaran for the Respondent.

In this case, reply and rejoinder have been filed.

Post the Petition for **physical hearing on 08.07.2024.**

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

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